

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 229**  
**CP-87/ND/2021**  
**CA-492/2022**

**IN THE MATTER OF:**

**Sunil Singhal**

... **Applicant/Petitioner**

**Versus**

**Frisco Fab Dying & Printing Pvt. Ltd. & Ors. ...**

**Respondent**

**Under Section: 241**

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sharique Ajmal in CA-492/2021

**ORDER**

Due to paucity of time, the matter is re-notified to 02.03.2023.

**Sd/-**  
**COURT OFFICER**